

DIVISION BENCH
COURT - I

P-103

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/281(KB)2022
IA(IBC)(PLAN)/6(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25TH APRIL 2024

IN THE MATTER OF	ORBIT FINANCIAL CONSULTANTS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 10

Appearances (via video conferencing/physically)

Mr. Shaunak Mitra, Adv. : For Petitioner
Ms. Sutapa Mitra, Adv.

ORDER

1. Ld. Counsel for the petitioner present.
2. At request, post this matter on **14/6/2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**